

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 67 of 2020

In the matter of:

Manjunath Dasappa & Anr.

.....Appellants

Vs

M/s Transglobal Power Ltd. & Ors.

.....Respondents

Present:

For Appellant:- Mr. Arjun Asthana, Advocate

**For Respondents :- Mr. Arun Sri Kumar and Mr. Kaustav Saha,
Advocates.**

ORDER

(VIRTUAL MODE)

17.09.2020- Learned Counsel for the Respondent seeks further time to file Written Submissions. He is allowed to file the same by tomorrow and also serve the advance copy of the Written Submission to the Learned Counsel for the Appellant.

Let the Appeal be fixed on **01st October, 2020.**

**(Justice Jarat Kumar Jain)
Member (Judicial)**

**(Balvinder Singh)
Member (Technical)**

SC/Kam